

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.378
TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020

BENEFITS OF AATMANIRBHAR BHARAT SCHEME TO AGRICULTURE IN KERALA

378. DR. SHASHI THAROOR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Ministry is aware that the Aatmanirbhar Bharat Scheme will prove beneficial to the agricultural sector in Kerala, if so, the details thereof;
- (b) whether the Ministry is able to specify the potential benefits Kerala;s agricultural sector may receive from the scheme;
- (c) whether the Ministry is able to offer a timeline for the implementation of the scheme, including in Kerala; and
- (d) if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Government of India has launched the Aatmanirbhar Bharat Abhiyan (ABA) to strengthen Infrastructure, Logistics, Capacity Building, Governance and Administrative Reforms for Agriculture. The components of the ABA for DAC&FW are as follows –

- ✓ Central Sector Scheme of financing facility under Agri Infrastructure Fund. This scheme is operational from the year 2020--21 to 2029-30. The aim is creation of infrastructure for reducing post harvest losses.
- ✓ The National Bee and Honey Mission (NBHM) - Rs.500 crore from 2020-2021 to 2022-2023 is allocated for the sector.
- ✓ “The Farmers Produce Trade and Commerce (Promotion and Facilitation) Ordinance 2020 This will allow liberal trade, provide more options to farmer for sale of their farming produce, promote barrier free inter-state and intra State trade.

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- ✓ The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020. The main objectives of the Farming Agreement Ordinance are - risk mitigation for farmers, equity or inclusiveness, public accountability and innovation.
- ✓ Concessional credit boost to 2.5 crore farmers through Kisan Credit Card.

These steps would lead to betterment of the farming community in the country including Kerala.

(b) to (d): It is difficult to quantify the potential benefits of the scheme for Kerala at this stage. Agriculture is a state subject and reforms are to be implemented by the State Governments. For Kerala under AIF, 70 projects for a project cost of rupees 160.76 crore with a loan element of Rs. 143.45 crore have been sanctioned till date. KCC saturation drive has also been launched in the State.
